

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 171 - 172 of 2019

IN THE MATTER OF:

Tecnotree Convergence Pvt. Ltd.

...Appellant

Versus

**Deputy Commissioner of Income-Tax,
Circle 7(1)(1), Bangalore & Ors.**

...Respondents

Present: For Appellant : Mr. Goutham Shivshankar, Advocates

O R D E R

26.07.2019 An affidavit has been filed by the Appellant about the pendency of the appeal before the Income-Tax Appellate Tribunal.

Let notice be issued on Respondents both in the matter of condonation of delay and the appeal by Speed Post. Requisites along with process fee, if not filed, be filed by 29th July, 2019. If the appellant provides *e-mail* address of the respondents, let notice also be issued through *e-mail*.

Post the case 'for Admission (After Notice)' on **29th August, 2019** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc